

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal(Crl.) No(s). 2562-2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

Date : 30-09-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.2 in SLP(CRL.) NO.2562/2018 but none has entered appearance.

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars to effect service on respondent no.1 in SLP(CRL.) NO.2562/2018 and sole respondent in SLP(CRL.) NO.2563/2018 within two weeks time as last opportunity. If fresh steps are not taken with fresh particulars in respect of respective respondent in respective matter within two weeks time, registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If fresh steps are taken with fresh particulars in respect of respective respondent in respective matter within two weeks, process as per rules and list again on 10.1.2020.

ANIL LAXMAN PANSARE
Registrar